

ITEM NO.3

COURT NO.7 SECTION X
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.14201/2011

KHILENDRA SINGH

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF AGRICULTURE
THROUGH SECRETARY & ORS.

Respondent(s)

WITH SLP(C) Nos.18584-18585/2012 (X)

Date : 21-11-2017 These petitions were called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Ajay Veer Singh Jain, Adv.
Mr. Uday Ram Bokadia, Adv.
Mr. Atul Agarwal, Adv.
Mr. Rakesh Kumar Khare, Adv.
Ms. Divya Garg, Adv.
Mr. Mohd. Irshad Hanif, AOR

Ms. Indu Malhotra, Sr. Adv.
Ms. Kiran Bhardwaj, Adv.
Ms. Sunita Rao, Adv.
Mr. Anurag, Adv.
For Mr. B. V. Balaram Das, AOR

For Respondent(s) Mr. Praveen Swarup, AOR
Mr. R.K. Singh, Adv.
Mr./Ms. Tajinder Viridi, Adv.

Mr. R. Sathish, AOR
Mr. Mohan Das K.K., Adv.
Mr. Rajesh Kumar, Adv.
Mrs. S. Geetha, Adv.

Mr. Dushyant Parashar, AOR
Mr. Rajesh K. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASST.REGISTRAR